## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 111 OF 2016**

Dated: 16<sup>th</sup> August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Maharashtra Veej Grahak Sanghatana ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission ... Respondent(s)

& Anr.

Counsel for the Appellant(s) : Mr. G. Umapathy

Mr. Aditya Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Stuti Krishn for R-1

Ms. Rimali Batra for R-2

## **ORDER**

Heard the learned counsel appearing for the Appellant.

List the matter on 25.09.2018.

(I.J. Kapoor) Technical Member (Justice Manjula Chellur)
Chairperson

mk/tpd